File No. 10/03/2016-NCLT NATIONAL COMPANY LAW TRIBUNAL

6th Floor, Block-3, CGO Complex, Lodhi Road, New Delhi- 110003

Dated: 27th September, 2016

ORDER

There shall be Special Principal Bench on 18th October, 2016 to deal with the matter of M/s Jai Prakash Associates Ltd (CP No. 25/10/2014). The Members of this Special Principal Bench shall sit after taking up the regular matters of their respective Benches. The Special Principal Bench shall comprise of:

Special Principal Bench at New Delhi

- 1. Shri R. Vardharajan, Member (Judicial)
- 2. Shri Santanu Kumar Mohapatra, Member (Technical)

This is in modification of Order of even number dated 05.07.2016. The Bench shall continue to hear the matter of M/s Jai Prakash Associates Ltd (CP No. 25/10/2014) till the disposal.

By Order of the National Company Law Tribunal.

(Shiv Ram Bairwa) Registrar, NCLT Telephone: 24363451

Copy to:-

- 1. P.A. to Hon'ble President, National Company Law Tribunal, New Delhi.
- 2. Hon'ble Members, National Company Law Tribunal.
- 3. Secretary, National Company Law Tribunal, New Delhi.
- 4. Officers of National Company Law Tribunal/ Principal Bench/ New Delhi
- 5. NCLT web site/ Notice Board.